

CASE NO.:
Transfer Petition (civil) 833 of 2002

PETITIONER:
Retd. Armed Forces Medical Association & Ors

RESPONDENT:
Union of India & Ors

DATE OF JUDGMENT: 10/10/2006

BENCH:
G. P. Mathur & R. V. Raveendran

JUDGMENT:
JUDGMENT

O R D E R
With

T.P. (Civil) Nos. 846 to 855/2002, 857 to 862/2002, 863/2002, 865/2002, 869/2002 and TP (Civil) Nos. 170 to 200/2004.

These cases are separated from T.C. (Civil) No.72/2004 and connected cases which have been disposed of today.